

HIGH COURT OF CHHATTISGARH: BILASPUR

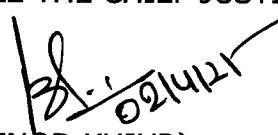
NOTIFICATION

No. 285/Confdl./2025
II-1-2/2022,
II-1-3/2023

Bilaspur, dated 02nd April, 2025

It is hereby notified that pursuant to the Notification No. F. No. K. 13016/02/2024-US.II dated 26.03.2025 of the Joint Secretary to the Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), New Delhi appointing Hon'ble Shri Justice Sachin Singh Rajput, Hon'ble Shri Justice Radhakishan Agrawal and Hon'ble Shri Justice Sanjay Kumar Jaiswal, Additional Judges of the High Court of Chhattisgarh to be Additional Judges of the High Court of Chhattisgarh for a period of one year w.e.f. 16.05.2025, 02.08.2025 and 01.05.2025 respectively, their Lordships took oath of office of Additional Judge of the High Court of Chhattisgarh in the forenoon of 02nd April, 2025.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(K. VINOD KUJUR)
REGISTRAR GENERAL

Endt. No. 286/Confdl./2025
II-1-2/2022,
II-1-3/2023

Bilaspur, dated 02nd April, 2025

Copy forwarded to :

1. Principal Private Secretary to Hon'ble the Chief Justice of India, Supreme Court, New Delhi.
2. Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
4. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
5. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
6. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for her Ladyship's kind information.
7. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
8. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
9. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
10. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
11. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.

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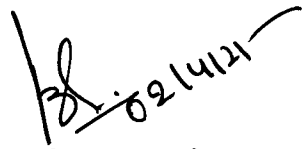
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12. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
13. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
14. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
15. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
16. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
17. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
18. Secretary General, Supreme Court of India, New Delhi for information.
19. Joint Secretary to the Government of India, Ministry of Law & Justice, (Department of Justice) for information with reference to Notification No. F. No. K. 13016/02/2024-US.II dated 26.03.2025.
20. Principal Secretary to Hon'ble the Governor of Chhattisgarh, Raj Bhavan, Raipur.
21. Principal Secretary to Hon'ble the Chief Minister, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur.
22. Chief Secretary, Government of Chhattisgarh, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
23. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
24. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
25. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
26. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
27. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
28. Registrar General, High Court of Allahabad, Allahabad.
29. Registrar General, High Court of Andhra Pradesh, Amaravati.
30. Registrar General, High Court of Bombay, Mumbai.
31. Registrar General, High Court of Calcutta, Kolkata.
32. Registrar General, High Court of Delhi, Delhi.
33. Registrar General, High Court of Gauhati, Guwahati.
34. Registrar General, High Court of Gujarat, Sola.(Ahmedabad).
35. Registrar General, High Court of Himachal Pradesh, Shimla.
36. Registrar General, High Court of Jammu & Kashmir, Jammu.
37. Registrar General, High Court of Jharkhand, Ranchi.
38. Registrar General, High Court of Karnataka, Bangalore.
39. Registrar General, High Court of Kerala, Ernakulam.
40. Registrar General, High Court of Madhya Pradesh, Jabalpur.
41. Registrar General, High Court of Madras, Chennai.
42. Registrar General, High Court of Manipur, Imphal.
43. Registrar General, High Court of Meghalaya, Shillong.
44. Registrar General, High Court of Odisha, Cuttack.
45. Registrar General, High Court of Patna, Patna.
46. Registrar General, High Court of Punjab & Haryana, Chandigarh.
47. Registrar General, High Court of Rajasthan, Jodhpur.
48. Registrar General, High Court of Sikkim, Gangtok.
49. Registrar General, High Court of Tripura, Agartala.
50. Registrar General, High Court of Telangana, Hyderabad.
51. Registrar General, High Court of Uttrakhand, Nainital.
52. Registrar, Central Administrative Tribunal, New Delhi.

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53. Chairman, Bar Council of India, New Delhi.
54. Advocate General of Chhattisgarh, High Court Campus, Bilaspur.
55. Chairman/Representative of Special Committee of State Bar Council of Chhattisgarh, High Court Campus, Bilaspur.
56. President, Chhattisgarh High Court Bar Association, High Court Campus, Bilaspur.
57. Deputy Solicitor General of India, High Court Campus, Bilaspur.
58. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Dakshin Bastar at Dantewara/ Durg/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Uttar Bastar (Kanker) for information.
59. Additional Registrar (Judicial/ D.E./ Admn./ Classification/Copying/Confidential/Works), High Court of Chhattisgarh, Bilaspur for information.
60. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
61. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
62. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
63. Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
64. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
65. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/High Court Recruitment Cell/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.
66. Assistant Registrar/ Section Officer/ In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ Record Room (Admn.)/S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
67. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information & necessary action.
68. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
69. Registrar, C.G. State Consumer Disputes Redressal Commission, Behind New Bus stand (Old Bus Depot No.1) Pandri, Raipur
70. Registrar, Arbitration Tribunal, Shaheed Veer Narayan Singh Bhawan, Nagar Ghadi Chowk, Raipur for information.
71. President, Industrial Court, Raipur for information.
72. Treasury Officer, Bilaspur for information.
73. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this notification in the official web-site of this High Court.


(K. VINOD KUJUR)
REGISTRAR GENERAL